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BENCH-I

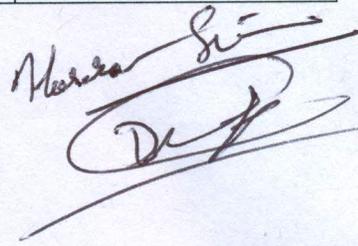
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.300/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company		44 Noida Infratech (Two) Pvt Ltd-Vs-Falcon Consultancy Pvt Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

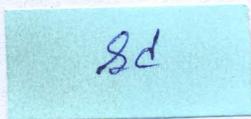
(i) HARE RAM SINGH. (ii) Deepna Roy Chaudhary	}	P.A. Financial Creditor.	
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ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

In compliance of our order dated 06/12/2017 financial creditor has filed supplementary affidavit annexing the copy of the Board Resolution.

List it on 01/02/2018 for admission.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)